

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 80 of 2013**

**Dated : 18<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission ... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-5,6&8  
Mr. R.K. Mehta with  
Mr. Antaryami Upadhyay for RERC

**ORDER**

We have heard the learned counsel for the parties.

***Judgement is Reserved.***

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

